

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4906/2010

SEDCO FOREX INTERNATIONAL INC.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX MEERUT & ANR.

Respondent(s)

WITH

- C.A. No. 2166/2012 (X)
- SLP(C) No. 2955/2012 (X)
- C.A. No. 4908/2010 (X)
- (FOR 06.09.2017)
- C.A. No. 2631/2013 (X)
- C.A. No. 4910/2010 (X)
- C.A. No. 4911/2010 (X)
- C.A. No. 4907/2010 (X)
- C.A. No. 2898/2011 (X)
- C.A. No. 4913/2010 (X)
- C.A. No. 4543/2013 (X)
- C.A. No. 5005/2014 (X)
- SLP(C) No. 11560/2014 (X)
- C.A. No. 4920/2010 (X)
- C.A. No. 4919/2010 (X)
- C.A. No. 4921/2010 (X)
- C.A. No. 4916/2010 (X)
- C.A. No. 4918/2010 (X)
- C.A. No. 4917/2010 (X)
- C.A. No. 5015/2015 (X)
- C.A. No. 4925/2010 (X)
- C.A. No. 4924/2010 (X)
- C.A. No. 4922/2010 (X)
- C.A. No. 5437/2016 (X)
- C.A. No. 5154/2011 (X)
- C.A. No. 5152/2011 (X)
- C.A. No. 5153/2011 (X)
- C.A. No. 5089/2015 (X)
- C.A. No. 5090/2015 (X)
- C.A. No. 4923/2010 (X)
- C.A. No. 8627/2013 (X)
- C.A. No. 5155/2011 (X)
- C.A. No. 6573/2014 (X)
- C.A. No. 4909/2010 (X)
- C.A. No. 5935/2010 (X)
- C.A. No. 5934/2010 (X)
- C.A. No. 6651/2014 (X)
- SLP(C) No. 20000/2015 (X)

SLP(C) No. 22343/2012 (X)
SLP(C) No. 22833/2012 (X)
C.A. No. 4914/2010 (X)
C.A. No. 4915/2010 (X)
C.A. No. 8595/2010 (X)
C.A. No. 9188/2013 (X)
C.A. No. 8665/2013 (X)
C.A. No. 10294/2016 (X)
C.A. No. 10295/2016 (X)
C.A. No. 10296/2016 (X)
C.A. No. 4926/2010 (X)
C.A. No. 267/2013 (X)
C.A. No. 268/2013 (X)
SLP(C) No. 39683/2013 (X)
C.A. No. 3695/2012 (X)
C.A. No. 435/2017 (X)
C.A. No. 10382/2017 (X)
(FOR PRE-FINAL HEARING)
C.A. No. 10385/2017 (X)
(FOR PRE-FINAL HEARING)
C.A. No. 10383/2017 (X)
(PRE-FINAL HEARING)
C.A. No. 10384/2017 (X)
(FOR PRE-FINAL HEARING)
C.A. No. 10386/2017 (X)
(FOR PRE-FINAL HEARING)
SLP (C) No.21939/2017 (X)
C.A.No.4909/2010 (X)
C.A. No.4926/2010 (x)

Date : 06-09-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Parties

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UPON hearing the counsel the Court made the following
O R D E R

Part heard.

List tomorrow i.e. on 07.09.2017.

(RASHI GUPTA)
SENIOR PERSONAL ASSISTANT

(MALA KUMARI SHARMA)
BRANCH OFFICER